

ITEM NO.3

COURT NO.3

SECTION XVIA

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Transfer Petition (C) No(s).257-266/2014

U.O.I ETC ETC

Petitioner(s)

VERSUS

SKP SECURITIES LTD & ORS
(With appln.(s) for stay and office report)

Respondent(s)

WITH

T.P.(C)Nos.877-881/2015
(With appln.(s) for stay and Office Report)

Date : 26/10/2015 These petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ANIL R. DAVE
HON'BLE MR. JUSTICE ADARSH KUMAR GOEL

For Petitioner(s) Mr. N.K. Kaul,ASG
Mr. Bhuvan Mishra,Adv.
Ms. Vimla Sinha,Adv.
For Mr. D.S. Mahra,Adv.

Mr. J.K. Mittal,Adv.
Mr. Rajveer Singh,Adv.
Mr. Varun Prabhakar,Adv.
Mr. Akshat Goel,Adv.

For Respondent(s) Mr. Tarun Patnaik,Adv.
Mr. Ramendra Mohan Patnaik,Adv.

Mr. Praveen Swarup,Adv.

UPON hearing the counsel the Court made the following
O R D E R

To be listed along with SLP(C)No.34872/2014.

(Sarita Purohit)
Court Master

(Sneh Bala Mehra)
Assistant Registrar